

के माध्यम से महानदी बेसिन में अपतटीय कुएँ की खुदाई कर रहा है, प्रतिदिन इस राशि के लगभग व्यय कर रहा है। कुछ दिन तो अनेक कारणों से अनिवार्य रूप से नष्ट हो जाते हैं। इन कारणों में कलकत्ता और पारादीप पत्तनों पर पोर्ट/सीमाशुल्क आदि की अनुमति में लगने वाले समय के कारण महत्वपूर्ण फालतू पूजों का ठेकेदारों को समय पर न मिलना, सम्मिलित है। सीमाशुल्क प्राधिकारियों, जिन्होंने कस्टम से माल के मूल्यांकन और अनुमति देने के लिये निर्धारित कार्यविधि के अन्तर्गत नैमी स्पष्टीकरण मांगे और उनके स्पष्टीकरण प्राप्त किये की ओर से कोई आपत्ति नहीं उठाई गई है।

(ख) आयल इंडिया लिमिटेड ने सीमाशुल्क प्राधिकारियों द्वारा मांगे गये सभी स्पष्टीकरणों का उत्तर भेज दिया है और निकासी के लिये पोर्ट तथा सीमाशुल्क प्राधिकारियों से निकट सम्पर्क भी बनाये हुए हैं।

(ग) उपर्युक्त (क) को ध्यान में रखते हुए प्रश्न नहीं उठता।

(c) The excised duty element included is as under:—

	w.e.f. 1-3-78	w.e.f. 1-3-79	w.e.f. 17-8-79
M. S. 83 . . . . .	2215.56	2703.25	2215.56
M. S. 93 . . . . .	2216.92	2704.90	2216.92

In addition varying rates of sales

#### Expenditure on Various Heads in Dandakaranya Project

1795. SHRI ARVIND NETAM: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the year-wise expenditure being spent on Agriculture, public works and health services in Danda-

#### Indigenous Production of Petrol and its Value

1794. SHRI T. R. SHAMANNA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what was the quantity of petrol produced in our country and its value last year;

(b) what was the quantity and value of petrol imported last year; and

(c) what are the taxes and excise levied thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The estimated production of Petrol (motor spirit) in the country during 1979-80 was 1,509,000 tonnes. The total estimated value is Rs. 166.50 crores (ex-refinery).

(b) The production of Petrol in the country is adequate to meet the present demand and no import thereof is made.

in the selling prices of motor spirit

(R s/KL)

tax/local taxes are leviable.

karanya Project during the last three years;

(b) whether there is any major difference in expenditure on the said services in Dandakaranya Project of Bastar and Koraput District of Orissa; and

(c) if so, the reasons therefor?